

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 07(ND)11**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016**

**NAME OF THE COMPANY:** M/s. Navin Prabhakar & Ors. V/s. M/s. Tourism Finance  
Corporation of India Ltd.

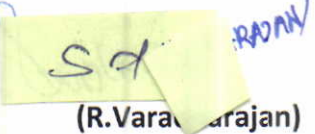
**SECTION OF THE COMPANIES ACT: 397/398**

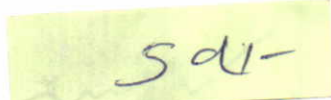
<b><u>S.NO</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**ORDER**

Mr. Vijender Singh, Inspector Crime Branch appears for the petitioner. Issue notice to the  
Tourism Finance Corporation. Dasti in addition is permitted.

List on 17.11.2016.

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)